# CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU





#### O.A.62/916/2020

#### [Diary No.599/2020]

This the 13<sup>th</sup> day of October, 2020

### HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

- 1. Feroz Ahmad Wagay, aged 29 years, S/o Abdul Rahim Wagay, R/o Larnoo, Kokernag District Anantnag.
- 2. Bilal Ahmad Bhat, aged 33 years, S/o Bashir Ahmad Bhat, R/o Telawn District Anantnag.

	Applicants
(Advocate: Mr. Gulzar Ahmad Bhat)	

#### Versus

- 1. Union Territory of J&K through its Principal Secretary to Home Department Civil Secretariat, Jammu/Srinagar.
- 2. Commandant General (DGP) Home Guards/Civil Defence and SDRF (Jammu and Kashmir) at PHQ, Jammu.
- 3. Chairman, Police Recruitment Board (Inspector General of Police), SDRF Constable Jammu Kashmir at Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thappa)

## ORDER [ORAL]

# <u>Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J)</u>: -

During the course of arguments, learned counsel for the applicants submits that he has no objection if the O.A. is disposed of with a

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direction to the respondents to consider request for grant of additional marks for each year of engagement as SPO and further directing the respondents to

consider appointment of the applicants to the post of Constable in SDRF.

2. Looking to the prayer of applicants, O.A. is disposed of with a

direction to the respondents to consider the case of applicants for grant of

additional marks for each year of engagement as SPO and further to consider

the appointment of applicants to the post of Constable in SDRF in

accordance with rules and regulations if the applicants are eligible for the

same and provide the process if the appointment is still in progress. It is to

be noted that respondents would be at liberty to reject the case of the

applicants if they are unable to make out the case for aforementioned

consideration. It is made clear that we are not going into the merits of the

case.

3. O.A. stands disposed of accordingly. No costs.

(ANAND MATHUR.) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

sks/-